## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

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PETITION NUMBER

: TCP/235/2017

NAME OF THE PETITIONER(S)

: BABY MATHEW

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)	Represented by		Signature
1) V- HALLEL BEN	Conneil for	Respondent	(1. Hui f
FOR K. MANCT MENEN			
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2- S. Manjula DN, Adr For KSR & LO Company Seinering Combatore.

For Paritieners & MAC

## **ORDER**

Counsel for both the parties are present. Counsel for Petitioner filed compilation of pleadings and documents, the copy of which is given to the other side. Matter is posted for final arguments. Put up on 15.09.2017 at 10.30 A.M.

−5&− (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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